

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 22<sup>th</sup> January, 2016**

**Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015) <b>(PH)</b>	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant  Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana Kripal & Mr. Anshul Sehgal Advs. for R – 4
<b>FOR ADMISSION</b>			
2.	Original Application No. 34/2016 (M.A. No. 51/2016)	Naresh Zargar Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari & Mr. Harmeet Singh Ruprah, Advs. for Applicant
<b>AFTER NOTICE</b>			
3.	Original Application No. 03/2016	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. Ghaziabad Nagar Nigam & Ors.	Mr. Vinay Kumar Mittal, Applicant in person  Mr. Raman Yadav, Adv. for R-1 Ms. Priyanka Swami, Adv. for R-2
4.	Original Application No. 04/2016 (M.A. No. 06/2016)	P. Narendhar Reddy Vs. State of Telangana & Ors.	Mr. Rahul Choudhary & Mr. Sravan Kumar K, Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi  Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant  Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
6.	Original Application No. 416/2015	Omakumar Vs. State of Haryana & Ors.	Mr. Ajit Sharma, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
7.	Original Application No. 422/2015	Piyush Singh  Vs. Union of India & Ors.	Mr. Piyush Singh & Mr. Aditya Parolia, Advs. for Applicant  Mr. Vivek Sharma, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2
<b>FOR HEARING</b>			
8.	Original Application No.33/2013 (T <sub>HC</sub> ) (M.A.No. 614/2014)	Karnail Singh & Ors.  Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. Rajkumar, Adv. for R-1 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-2 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6

			Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, Adv. for R-15
9.	Original Application No.30/2013 (T <sub>HC</sub> )	Jai Singh & Ors.  Vs.  U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant  Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-4 Ms. Munisha Gandhi, Adv. for R-5 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Adv. for PSIEC, for R-13
10.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development  Vs.  U.O.I & Ors.	Mr.Gaurav K. Bansal, Adv.for the Applicant Mr. Sudeep Dey, Adv.  Mr. Vishwendra Verma, Adv. for R-1 Mr. Vinod Kumar Solanki, Executive Officer for R-3 Mr. Jogy Scaria, Adv. for R-5 Ms. Kankana Arandhara, Adv. for R-18 Mr. Devraj Ashok, Adv. For State of Karnataka, R-10 Mr.Jogy Scaria, Reagan S.Bel, Adv. for R-11 Mr. M. Yogesh Khanna & J. Janani, Adv. for State of Tamil Nadu, R-13 Mr. Sovmyajit, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Ms. Savitri Pandey, Adv. for R-16 Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Adv. for R-17 Mr. Kankana Arandhara, Adv. for R-18 Ms. Aprajita Mukherjee, Adv. for R-19 M. Yogesh Kanna, N. Sanka Kumaran, Adv. for State of Tamil Nadu Ms. Aprajita Mukherjee, Adv. for State of Meghalaya Mr.Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of Arunachal Pradesh Mr. Suryanarayan, Adv. for State of HP
11.	Original Application No. 524/2014	Sandeep Lathar  Vs  MoEF & Ors.	Mr. Sandeep Lathar & Mr. Mohit Kumar, Adv.  Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-3 to 15 & 18 Mr. A.K. Prasad, Adv. for R – 16 & 17
12.	R.A. No. 23/2015 (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness  Vs.  Union of India & Ors.	Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Rahul Dhawan, Adv. for Applicant in M.A. No. 1061/2015  Mr. Maheen Pradhan, Adv. for R-1

			Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Adv. for R-3 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7 Mr. M. L. Lahoty, Adv. Mr. Dhruv Tamta & Mr. Rajiv Bansal, Adv. for DDA
13.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh  Vs. District Magistrate, Ghaziabad & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh  Mr. Raman Yadav, Adv. for R-1, 3,4,5,6. Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Adv. for 2 Mr. Rajkumar, Adv. for CPCB Mr. Ramcth, Adv. for R-4 Ms. Savitri Pandey, Adv. for State of U.P.
14.	Original Application No. 140/2015	Neeraj Khapra  Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant  Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Ms. Savitri Pandey, Adv. for R-6 Mr. Gudipati G. Kashyap, Adv.
15.	Original Application No. 378/2015 (M.A. No. 910/2015)	Pramod Gupta & Ors.  Vs. State of Uttarakhand & Ors.	Mr. Shashank Kumar Saurav, Adv. for Applicant  Mr. D. Bharathi Reddy, Adv. for R-1 to 4
16.	Original Application No. 482/2015	Chaudhary Yashwant Singh  Vs. State of U.P. & Ors.	Mr. Abhishek Kumar Chaubey, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyan, Adv. for R-2 Mr. M. K. Sapra & Mr. Rajeev Mehta, Adv. for R-3

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